

**Fourteenth Loksabha****Session : 7****Date : 20-03-2006**

**Participants : Mahabir Prasad Shri ,Soz Prof Saifuddin ,Sahay Shri Subodh Kant,Chavan Shri Prithviraj,Baalu Shri T.R.,Meena Shri Namu Narain,Soni Smt. Ambika,Gupta Shri Prem Chand,Gupta Shri Prem Chand**

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Title : \*h Papers laid on the table of the House by members/Ministers.\*h

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN): Sir, on behalf of Dr. Manmohan Singh, I beg to lay on the Table a copy of the US-India Strategic Economic Partnership (US India CEO Forum, March 2006) (Hindi and English versions).

(Placed in Library. See No. LT 4016/06)

लघु उद्योग मंत्री तथा कृषि एवं ग्रामीण उद्योग मंत्री (श्री महावीर प्रसाद) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा-पटल पर रखता हूँ :-

(1) ( एक ) कयर, बोर्ड कोच्चि के वा 2004-2005 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।

(दो) कयर, बोर्ड कोच्चि के वा 2004-2005 के लेखापरीक्षित लेखाओं की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा-पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library. See No. LT 4017/06)

(3) (एक) खादी और ग्रामोद्योग आयोग, मुम्बई के वा 2004-05 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) खादी और ग्रामोद्योग आयोग, मुम्बई के वा 2004-05 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(तीन) खादी और ग्रामोद्योग आयोग, मुम्बई के वा 2004-05 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।

(चार) खादी और ग्रामोद्योग आयोग, मुम्बई के वा 2004-2005 के लेखापरीक्षित लेखाओं के बारे में सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा-पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library. See No. LT 4018/06)

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU): I beg to lay on the Table—

- (1)(i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Maritime Studies, Mumbai, for the year 2003-2004, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Maritime Studies, Mumbai, for the year 2003-2004.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 4019/06)

- (3)(i) A copy of the Annual Report (Hindi and English versions) of the Seamen's Provident Fund Organisation (Navik Bhavishya Nidhi), Mumbai, for the year 2004-2005, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Seamen's Provident Fund Organisation (Navik Bhavishya Nidhi), Mumbai, for the year 2004-2005.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library. See No. LT 4020/06)

(5) A copy Notification No. G.S.R. 138 (E) (Hindi and English versions) published in Gazette of India dated the 6<sup>th</sup> March, 2006 approving the Mormugao Port Employees (Conduct) Amendment Regulations, 2006 under sub-section (4) of section 124 of the Major Port Trusts Act, 1963.

(Placed in Library. See No. LT 4021/06)

(6)(i) A copy of the Annual Report (Hindi and English versions) of the National Ship Design and Research Centre, Visakhapatnam, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Ship Design and Research Centre, Visakhapatnam, for the year 2004-2005.

(7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

(Placed in Library. See No. LT 4022/06)

THE MINISTER OF WATER RESOURCES (PROF. SAIFUDDIN SOZ): I beg to lay on the Table-

(1) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Water Resources for the year 2006-2007.

(Placed in Library. See No. LT 4023/06)

(2) A copy of the Performance Budget (Hindi and English versions) of the Ministry of Water Resources for the year 2005-2006.

(Placed in Library. See No. LT 4024/06)

THE MINISTER OF TOURISM AND CULTURE (SHRIMATI AMBIKA SONI): I beg to lay on the Table-

- (1) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Culture for the year 2006-2007.
- (2) A copy of the Performance Budget (Hindi and English versions) of the Ministry of Culture for the year 2005-2006.

(Placed in Library. See No. LT 4025/06)

THE MINISTER OF COMPANY AFFAIRS (SHRI PREM CHAND GUPTA): I beg to lay on the Table-

- (1) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Company Affairs for the year 2006-2007.

(Placed in Library. See No. LT 4026/06)

- (2) A copy of the Performance Budget (Hindi and English versions) of the Ministry of Company Affairs for the year 2005-2006.

(Placed in Library. See No. LT 4027/06)

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY): I beg to lay on the Table-

- (1) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Food Processing Industries for the year 2006-2007.

(Placed in Library. See No. LT 4028/06)

- (2) A copy of the Performance Budget (Hindi and English versions) of the Ministry of Food Processing Industries for the year 2005-2006.

(Placed in Library. See No. LT 4029/06)

- (3)(i) A copy of the Annual Report (Hindi and English versions) of the Paddy Processing Research Centre, Thanjavur, for the year 2004-2005, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Paddy Processing Research Centre, Thanjavur, for the year 2004-2005.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library. See No. LT 4030/06)

THE MINISTER OF COMPANY AFFAIRS (SHRI PREM CHAND GUPTA): Sir, on behalf of Shri Praful Patel, I beg to lay on the Table-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (i) Statement regarding Review by the Government of the working of the Pawan Hans Helicopters Limited, New Delhi, for the year 2004-

2005.

- (ii) Annual Report of the Pawan Hans Helicopters Limited, New Delhi, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 4031/06)

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): I beg to lay on the Table a copy of the Notification No. S.O. 94(E) (Hindi and English versions) published in Gazette of India dated the 25<sup>th</sup> January, 2006 making certain amendments in the Notification No. S.O. 93 (E) dated the 29<sup>th</sup> January, 1998 issued under section 3 of the Environment (Protection) Act, 1986.

(Placed in Library. See No. LT 4032/06)

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